

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 107
(IB)-406(ND)2020

IN THE MATTER OF:

Anish Shah Infrastructure Pvt. Ltd. ... Applicant/Petitioner

Vs

Iceberg Trading Pvt. Ltd. ... Respondent

Order under Section 7 of IBC.

Order delivered on 12.01.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)
MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Mohd Nazim Khan PCS, Mr. Hashim Malik CS
For the Respondent :

ORDER

Pleadings are complete. None appears for the Corporate Debtor. Learned Counsel for the Applicant undertakes to serve the copy of the order to the Corporate Debtor intimating next date of hearing. It is made clear that if the Corporate Debtor does not appear on the next date, matter will be heard Ex-Parte.

List the matter on **19.01.2021**.

Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)